

S U P R E M E C O U R T O F I N D I A

RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Civil) No(s).24557/2003

(From the judgement and order dated 04/06/2002 in WP No. 1354/2000 of The
HIGH COURT OF A.P AT HYDERABAD)

N.V. SUBBA RAO

Petitioner(s)

VERSUS

CORPORATION BANK AND ORS.

Respondent(s)

(With prayer for interim relief and office report)

(For final disposal)

Date: 18/10/2006 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE ASHOK BHAN

HON'BLE MR. JUSTICE DALVEER BHANDARI

For Petitioner(s)

Mr.Himinder Lal,Adv.

Mr. Roy Abraham, Adv.

Mrs. Seema Jain, Adv.

For Respondent(s)

Mr. Dhruv Mehta, Adv.for

M/S K.L. Mehta & Co.,Adv.

UPON hearing counsel the Court made the following

O R D E R

To be placed before a Bench presided over by Hon'ble Dr.
Justice

AR.Lakshmanan after Diwali holidays.

(Parveen Kr. Chawla)

Court Master

(Kanwal Singh)

Court Master